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Title : Regarding brutal attack on a dalit youth in Tamil Nadu village.

SHRI KODIKUNNIL SURESH: Madam, I am not attacking any Government or any party. I am only inviting the attention of the Government to the brutal attack on a dalit youth in a Tamil Nadu village. ...(*Interruptions*) Madam, it is reported that a young man of Kuravar community, employed as a gas fitter in Bengaluru, was attacked by a local gang of caste Hindu youths which beat him up and urinated in his mouth during the temple festival on 2<sup>nd</sup> March. ...(*Interruptions*) Madam, this is a very serious matter. Mr. Aravindhan and his friend were visiting the festival when the local gang surrounded and started beating him up. ...(*Interruptions*) When he intervened they attacked him and dragged him to a secluded spot. His hands were strapped with a belt and he was beaten up with a stick. ...(*Interruptions*) When he cried for water, one of them urinated into his mouth. This is very bad and shameful for the country, Madam. ...(*Interruptions*)

HON. SPEAKER: Shri P. Venugopal now.

...(*Interruptions*)

HON. SPEAKER: What is this? What can the Central Government do? I am sorry, this is not the way.

Only Shri Venugopal's submission will go on record now.

(*Interruptions*) \* \* \*

DR. P. VENUGOPAL (TIRUVALLUR): Hon. Speaker, Madam, the news reports in the media and the reactions here in this august House are about an incident that took place in Karuvanur village under Kallavi Police Station in Uthangarai Taluka of Krishnagiri District in Tamil Nadu. ...(*Interruptions*) I would like to point out that what had happened as a ready response to an eve teasing incident is misinterpreted as a caste discrimination case in the national media. This is unfortunate.

If you go by the factual sequence of events, one youth named Aravindhan of Karuvanur village along with his friend Dinesh from a nearby village was invited for local village festival in the late evening of 2<sup>nd</sup> March. Just because Shri Aravindhan is reportedly an employee in a neighbouring State, the hon. Member of Parliament is raising this issue without going into the facts. ...(*Interruptions*) As Members of Parliament, we have to be very responsible in raising matters in this great Panchayat of this country. ...(*Interruptions*) Reportedly, this Dinesh was found resorting to eve-teasing. The village public ragging could not ban this act of mischief. When Dinesh was found trying to wrong the village girls, in a fit of fury it appears there had been a skirmish in which Dinesh sustained minor injuries...(*Interruptions*)

HON. SPEAKER: Hon. Members, You are not supposed to speak like this for so long. Shri P. Venugopal, that is all. Please conclude now.

DR. P. VENUGOPAL : Our Government of Tamil Nadu swung into action swiftly and a case was registered immediately on 2<sup>nd</sup> March itself as crime no. 46/2015. Madam, those who were involved in the incident

HON. SPEAKER: Shri P. Venugopal, that is all. Shri Prahlad Singh Patel, now you can speak as this is also an important issue.